<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 285 OF 2016 & IA NO. 585 OF 2016

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. DANS Energy Pvt. Ltd.			Appellant(s)
Vs. Uttrakhand Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachan Mr. Anand K. Gane	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan for R.1	
		Mr. Pradeep Misra Mr. Manoj Kumar S	harma for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>31.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt